

ITEM NO.4

COURT NO.2

SECTION PIL(W)

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

I.A. Nos. 29 & 30 in Writ Petition(s)(Civil)

No(s). 510/2005

MANINDERJIT SINGH BITTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(for permission to file impleadment and extension of time in implementing the scheme of HSRP and office report)

I.A. No.31 (Application for extension of time)

Date : 04/04/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For the appearing parties :-

Ms. Charu Mathur, Adv.

Mr. Guntur Prabhakar, Adv.
Ms. Prerna Singh, Adv.

Mr. Maninder Singh, ASG
Mr. S. Wasim A. Qadri, Adv.
Ms. Sunita Sharma, Adv.
Mr. Ajay Sharma, Adv.
Ms. Gunwant Dara, Adv.
Mr. Zaid Ali, Adv.
Mr. Tamim Qadri, Adv.
Mr. D.S. Mahra, Adv.

Mr. S. Udaya Kumar Sagar, Adv.
Mr. Krishna Kumar Singh, Adv.

State of Punjab
Signature Not Verified

Digitally signed by
Sukhbir Paul Kaur
Date: 2016.04.05

Mr. Saurabh Ajay Gupta, Adv.

16:43:58 IST
Reason:

Mr. Nishant Bishnoi, Adv.

State of H.P.

Mr. Suryanarayana Singh, Sr.AAG
Ms. Pragati Neekhara, Adv.

State of Nagaland

Mr. Edward Belho, Adv.
Ms. K. Enatoli Sema, Adv.
Mr. Amit Kumar Singh, Adv.
Mr. K. Luikang Michael, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 29
Permission to file the impleadment application is
granted.

The application for impleadment is allowed.

I.A. No.30

The time for implementation of the High Security Number Plates in the State of Telangana is extended till 31st August, 2016.

I.A. No.31

The time for implementation of the High Security Registration Plates in the State of Andhra Pradesh is extended till 31st August, 2016.

[SUKHBIR PAUL KAUR]
A.R.-CUM-P.S.

[SNEH BALA MEHRA]
ASSISTANT REGISTRAR